

throughout India. The Committee submitted its Report on 02.07.2010 recommending adoption of Radio Frequency Identification (RFID). To implement the ETC an Apex Committee has been constituted. Terms of Reference of the Committee are:

- (i) To develop strategy for implementation of ETC in the country including planning, operational methodology, process design, system design, security function and performance requirements;
- (ii) To evolve and finalize standards for various components of ETC system;
- (iii) To evolve an institutional framework for implementation and operation of ETC;
- (iv) To oversee the implementation of the project by the designated agencies.
- (v) To consider issue of upgrading High Security Registration Plates (HSRP) by using RFID Technology.

(c) to (e) NHAI has envisaged a Pilot project of GIS based Satellite Imagery for Planning & Monitoring of National Highways for 1200 km covering Country's far flung areas. The modalities of such a pilot project are being worked out. However, timeframe for implementation of such pilot project cannot be predicted at this point of time.

Road safety awareness programme

1959. SHRI MANGLA KISAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the grants-in-aid proposed to be provided to the NGOs of the State of Orissa for conducting road safety awareness programmes; and

(b) the number of road safety equipments like crane, ambulance, interceptor, sound level meter etc. proposed to be provided to the State of Orissa for using in case of road accidents?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) The scheme regarding grant-in-aid to NGOs for conducting road safety awareness programmes has been discontinued since 2009-10.

(b) Under the scheme "National Highways Accident Relief Service Scheme (NHARSS)", Ministry provides Basic Life Support (BLS) Ambulance, 10 Ton Cranes and Small Recovery Cranes

for hilly areas to all states/UTs including State of Orissa based on their proposals subject to availability of funds for the year.

Penalty to companies assigned works in Himachal Pradesh

1960. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the names of companies assigned work in Himachal Pradesh by National Highways Authority of India (NHAI);
- (b) the procedure and mechanism of awarding such contracts;
- (c) the names of companies listed as poor performers during the last three years and the current year; and
- (d) the company-wise amount of penalty imposed and number of those against whom legal action has been initiated?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) So far no Highway project has been award to any company, in Himachal Pradesh, by NHAI.

(b) to (d) Do not arise.

Linking of roads with National Highways

1961. SHRIMATI VIPLOVE THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be please to state:

- (a) whether Government has received any proposal from State Government of Himachal Pradesh for linking the various roads with National Highways;
- (b) if so, the details thereof along with the current status of the proposals;
- (c) whether Government has given its sanction for linking these roads with National Highways; and
- (d) if so, the details thereof along with the action Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) No, Sir.

(b) to (d) Do not arise.